

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA 380/99

Monday this the 2nd day of July, 2001.

CORAM

HON'BLE MR. A.M.SIVADAS, JUDICIAL MEMBER
HON'BLE MR. G.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

K.R.Aravindakshan
S/o K.S.Raghavan
Telephone Supervisor (Operative)
Telephone Exchange
Tripunithura.Applicant

(By advocate Mr.M.Paul Varghese)

Versus

1. The Accounts Officer (P&A)
O/o Principal General Manager Telecom
Ernakulam Telecom District
Ernakulam, Cochin.
2. Principal General Manager Telecom
Ernakulam Telecom District
Ernakulam, Cochin-31.
3. General Manager Telecom
Kottayam Telecom District
Kottayam.
4. Union of India represented by its
Secretary to Government
Ministry of Communications
New Delhi.

....Respondents

(By advocate Ms. P.Vani, ACGSC)

The application having been heard on 2nd July, 2001,
the Tribunal on the same day delivered the following:

O R D E R

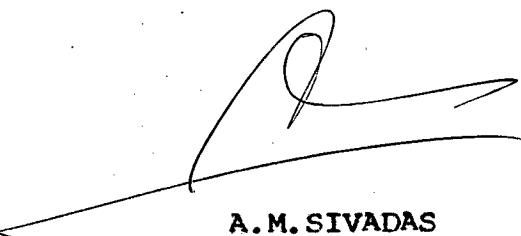
HON'BLE MR. A.M.SIVADAS, JUDICIAL MEMBER

None for the applicant even on the second call.

The OA is dismissed for default.

Dated 2nd July, 2001.


G.RAMAKRISHNAN
ADMINISTRATIVE MEMBER


A.M.SIVADAS
JUDICIAL MEMBER

aa.